**BENCH-I** 

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P NO.367/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name	of the Company	Asim Kumar Dutta-Vs-R	OC W.B	
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. ARIF ALI, Adv } peoption on 2 ARNAB SARDAR, Adv }

ORDER

Ld. Counsel for the petitioner is present.

No time left.

List on 12/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)